

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 103
TO BE ANSWERED ON THE 11TH FEBRUARY, 2020
PEOPLE TREATED UNDER AYUSHMAN BHARAT SCHEME**

***103. SHRI SANJAY RAUT:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of poor people treated under Ayushman Bharat Scheme since its inception, in both empanelled public and private hospitals;
- (b) whether many patients are facing problems in getting free treatment under Ayushman Bharat in the hospitals;
- (c) if so, the details thereof and Government's response thereto;
- (d) whether, the Indian Medical Association (IMA) has intimated Government about the rate revision of various packages offered under the Ayushman Bharat Scheme by the Centre to increase the participation of private hospitals which might not serve the purpose and they were not satisfied with the revised rates; and
- (e) if so, Government's reaction thereto?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO.103* FOR 11TH FEBRUARY, 2020**

(a) to (c) Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides the secondary and tertiary care hospitalization cover up to Rs. 5 lakh per family per annum to around 10.74 crore poor and vulnerable families. As on 06.02.2020, 81,25,887 hospital admissions amounting to Rs. 11,355.62 crore cases have been registered under AB-PMJAY in alliance with the converged State schemes across 32 States/UTs. Out of these, 52% cases of hospitalizations have been registered in the private sector hospitals.

In case an AB-PMJAY beneficiary faces any problem, a well-defined Complaint and Public Grievance Redressal Mechanism is in place through which complaints/grievances are registered, acknowledged, escalated for relevant action, monitored and resolved. Grievances can be registered on the portal, through national call centre (14555) or PMJAY website, through mail, letter, fax etc. for resolution. Also, a three-tier grievance redressal structure has been setup to ensure timely redressal of grievances at District, State & National level. All grievances received through various modes are sent to the States/UTs for redressal and the redressal of grievances is monitored regularly.

(d) & (e) After the launch of AB-PMJAY, feedback from various stakeholders on different aspects of AB-PMJAY including Health Benefit Packages (HBPs) was received. Accordingly, an exercise to rationalize the benefit packages was undertaken. Eight specialist committees were set up to provide their inputs and consultation meetings were conducted with subject experts for rationalization of health benefit package. The Governing Board of National Health Authority has approved the rationalized HBPs. No intimation has been received from Indian Medical Association (IMA) after the rationalization of HBPs. During the process of health benefit package rationalization, IMA was also invited to each specialist committee meeting during which deliberation on rates was also done.
